NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 04.12.2020 NOTICE

Take notice that the following matters listed on 07.12.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 614 of 2020	Punjab National Bank Vs. Subrata M Maity Resolution Professional of Corporate Debtor, Bhatia Coke and Energy Ltd.	Sunil Kumar Gandhi	V. VenkataSivakumar Subrata M. Maity- IRP
2.	Comp. App. (AT) (Ins) No. 146 of 2020	Dr. P. Mahalingam Vs. MuthootFincorp Ltd. & Ors.	SaurabhKalia	GautamSwarup
3.	Comp. App (AT) (Ins) No. 781 of 2019 Part Heard	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	ArunimaBhattacharjee	K. Dattta

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By the order of Hon'ble Acting Chairperson -sd/-Registrar

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>